

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1424 of 97

Date of order : 9.1.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman

Hon'ble Mr. S.Biswas, Administrative Member

MD.AKRAM UDDIN MOLLA

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.B.Mukherjee, counsel

O R D E R

None is present for the applicant even when the case was called for the second time. The application is dismissed for default. No order as to costs.


MEMBER (A)

in


VICE-CHAIRMAN